

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Chief Justice's Secretariat)

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ORDER

No. 844

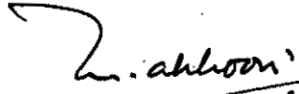
Dated: 26.10.2016

Consequent upon the approval by Hon'ble the Chief Justice, of the recommendations of Hon'ble Committee constituted for Compassionate Appointment, sanction is hereby accorded to the temporary appointment of Shri Tariq Ahmad Dar S/o Mohd. Yousuf Dar R/o Nandpora, Khanabal, Anantnag as Safaiwala (Sweeper) In the District Cadre Anantnag in the Pay Band of Rs. 4440-7440 with Grade Pay of Rs. 1300/- in relaxation of the prescribed qualification, in terms of Rule 7 of SRO 43 of 1994 vide <sup>Contd</sup> order No. 2278-LD(Estt) of 2016 dated 28.07.2016 and posted as such in the District Court, Anantnag against available vacancy.

Note:

- i) The appointee is directed to join his place of posting within a period of 21 days from the date of issuance of this order;
- ii) The Presiding Officer before whom Candidate has to join is directed to get all the testimonials of appointee verified from the concerned authorities.
- iii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, his appointment shall be deemed to be cancelled ab-initio and he shall have no claim on his appointment.
- iv) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (ii) & (iii) above is received.

By Order.

  
26.10.2016.  
(Mohammad Yousuf Akhoun)  
Principal Secretary to  
Hon'ble the Chief Justice

No. 706-10/PSY

Dated: 26.10.2016

Copy to the:-

- 1 Registrar General, High Court of J&K, Srinagar.
- 2 Registrar Vigilance, High Court of J&K, Srinagar.  
.....for information.

3 Pr. District & Sessions Judge, Anantnag for information and necessary action.

4. Shri Tariq Ahmad Dar S/o Mohammad Yousuf Dar R/o Nandpora, Khanabal, Anantnag  
for compliance.

5. I/C NIC for uploading in High Court Website.

  
26/10/2016  
(G.M. Parray)  
Joint Registrar